

[Sh. Mullappally Ramachandran]

I, therefore, request the Hon. Minister for Energy to do all that is necessary to ensure that Kerala gets its full quota of power allotted to the State from the Central power grid.

12.17 hrs.

[SHRI SHARAD DIGHE *in the Chair*]

- (III) **Need to bring the telephone subscribers of Bhayander (Thane) under Mahanagar Telephone Nigam, Bombay**

SHRI ANOOPCHAND SHAH (Bombay North): I would like to draw the attention of Hon. Minister of Communications towards the feelings and demand of telephone subscribers of Bhayander, District Thane, Maharashtra.

Till the formation of Mahanagar Telephone Nigam Ltd., Bombay, Bhayander was under Bombay Telephones and subscribers were enjoying all the facilities at par with Bombay. At the time of formation of Nigam, Bhayander was left out because of technical reasons. People of Bhayander are very much eager to be in the Mahanagar Telephone Nigam Limited, Bombay. It is learnt that Mahanagar Telephone Nigam Limited have no objection to keep Bhayander under them. There is no need for any amendment to Act. Only by issuing a Notification, the original area covered by Bombay Telephones can be brought under the Mahanagar Telephone Nigam Limited. This will help to put Bhayander under the Mahanagar Telephone Limited from Maharashtra circle.

I request the Minister to consider the feelings of people of Bhayander to keep them under Mahanagar Telephone Nigam Limited, Bombay as they were under Bombay Telephone. I hope Minister would instruct the department accordingly.

[*Translation*]

- (iv) **Need to establish a cantonment at Agar in Madhya Pradesh**

SHRI BAPULAL MALVIYA (Shajapur): Mr. Chairman, Sir, every year, the recruitment quota for the youths of Madhya Pradesh in armed forces is fixed by the Ministry of Defence but it is not fulfilled. Only a very few number of youth join military. A military cantonment should be established at Agar (M.P.) under my constituency Shajapur, so that more recruitments can be made in future. In this connection, even earlier, I had submitted a memorandum in the form of request to the hon. Minister of Defence and enquiries were made on it. But nothing has been done as yet though there is no scarcity of land in Agar cantonment area and there are already quarters which had been constructed earlier.

Upto 1914, it was a cantonment area. After that, State Government forces stayed here upto 1958. So, I would like to request that Agar should again be converted into a military cantonment area so that more and more youths can be get recruited in military to fill the quota of Madhya Pradesh.

[*English*]

- (v) **Need to convene an international conference on Palestine issue**

SHRI AZIZ QURESHI (Santa): The freedom struggle of Palestine has entered a decisive stage. Thousands of Palestinian freedom fighters have illuminated their soil by lighting the lamps with their blood and have become martyrs. Even today the imperialists and Israelies are indulging in the genocide of Palestinians and the world is watching the spectacle. Union Government should convene an international conference on Palestine and the return of the Palestinian freedom fighters to their homeland and take initiative in building up world opinion.